

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 574 of 1995

Friday, this the 28th day of April, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN  
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. TV Ajayan,  
S/o Late TN Vasudevan,  
Ex.Chief Booking Clerk,  
Southern Railway,  
Palghat Division,  
Residing at Thangoor Mana,  
Post Padiyam, Trichur District. .... Applicant

By Advocate Mr. TC Govindaswamy

vs.

1. Union of India through  
the General Manager,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras-3.
2. Chief Personnel Officer,  
Southern Railway,  
Headquarters Office,  
Park Town PO, Madras-3.
3. The Divisional Railway Manager,  
Southern Railway,  
Palghat Division, Palghat.
4. The Divisional Personnel Officer,  
Southern Railway,  
Palghat Division, Palghat. .... Respondents

By Advocate Mr. PA Mohammed

O R D E R

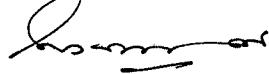
CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks a direction to fix the pay of applicant as Chief Booking Clerk reckoning the period spent on training as duty. Applicant is discreetly silent about the date, from which such claim is made. We find that he has made A7 representation in this behalf. Since he has left the Railways

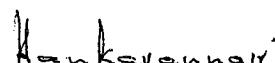
he may have to seek his remedies at the hands of second respondent. Applicant may file a representation before second respondent, and that respondent will pass a reasoned order thereon within four months of the date of receipt of the representation.

2. We dispose of the Application as aforesaid. No costs.

Dated the 28th April, 1995



SP BISWAS  
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

ak/284